

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT)(Insolvency) No.764 of 2018**

**IN THE MATTER OF:**

Atithi Narendra Patel & Anr

...Appellant

Vs

Dipco Pvt Ltd

...Respondents

For appellant:Dr. U.K. Chaudhary, Sr. Advocate, Mr. Nitin Mishra, Mr. Dhruv Gupta, Mr. Rohit Chaudhury, Advocates,

For Respondent: Mr. Abhishek Anand, Mr Tushar Tyagi, Mr. Varun Singh, Mr. Gaurav Nair, Mr. Pranati Bhatnagar, Advocates for R1.

Mr. Ritesh Khare, Advocate for the Impleader.

**ORDER**

**30.08.2019**- Due to paucity of time, the appeal could not be taken up today. However, the matter being governed by I&B Code, 2016 has to be given priority. Post the appeal for hearing on **12<sup>th</sup> September, 2019 on top of the list.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)